

Seventeenth Loksabha

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Title: Regarding age and attempt relaxation for UPSC aspirants -laid.

**SHRI KOTAGIRI SRIDHAR (ELURU):** The COVID 19 Pandemic threw millions in to uncertainty and brought severe Socio economic and Psychological stress across the world. This is true for the student community at large and the Indian civil services examination aspirants in particular. From serving as frontline workers to having lost their loved ones, the stress inflicted by the pandemic compromised the UPSC aspirants' preparation. Many of them could not even reappear in the exam due to bar on number of attempts and/or age imposed by UPSC. So I put forward twin proposals which even the Hon'ble Supreme Court of India was sympathetic to:

1. to provide two extra attempts to those whose attempts were exhausted in the year 2020/2021
2. To provide a two year age relaxation to those who were age barred in 2020/2021